

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 395 of 2019

IN THE MATTER OF:

Sri Manohar Reddy

...Appellant

Versus

**Edelweiss Asset Reconstruction
Company Ltd. & Anr.**

...Respondents

Present

**For Appellant: Mr. Shantanu Singh and Mr. Goutham Shivshankar
Advocates.**

**For Respondent: Mr. Talha A. Rahman, Mr. Pawan Bhushan and Mr. Tushar
Bhushan, Advocates.**

O R D E R

05.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 26th July, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/